Annexure-1

Name of the corporate debtor: Arjun Ispat India Private Limited, Date of commencement of liquidation: 18.11.2019, List of stakeholders as on: 13.01.2020

List of secured financial creditors

(Amount in ₹)

Sl. Name of No creditor			Details of claim received		Details of claim admitted								any	of claim	Amount of claim under	
-			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by security	Whether security interest relinquishe d? (Yes/No)	,	covered by guarantee	I	claim	mutual dues, that may be set off	rejected	verification	
1	F	Oriental Bank of Commerce	31.12.2019	49,29,32,395	49,29,32,395	Secured		The Secured Financial Creditor of the Company has partially relinquished its Security Interest on Current Assets of the Company.	 E.M. of Industrial Property 39(13375 sq. ft.), Okhla Industrial Area, Phase-III, New Delhi standing in the name of M/s Goyal Tin & Gen. Industries. Equitable Mortgage of Residential Flat No 1001(2086 Sq. Ft.), Tower NO 8, Uniworld Garden, Sohna Road Gurgaon Haryana standing in the name of Arjun Ispat India Ltd. Negative lien on commercial property situated at Y-59(72 SQYD), LohaMandi, Naraina, New Delhi standing in the name of Ramesh Miglani. Negative lien on commercial property situated at Y-59(72 SQYD), LohaMandi, Naraina, New Delhi standing in the name of Ramesh Miglani. Hypothecation of all fixed assets of the company. Hypothecation of all current and noncurrent assets of the company. Personal/Corporate Guarantee: Sh. Ramesh Miglani Ms. Shikha Miglani Ms. Goyal Tin &Gen. Industries, Partnership firm, through its partners. 		96.17					

Note: Details filled as per new Circular no. IBBI/LIQ/46/2021 dated 24th November 2021 for filing of list of creditors and list of stakeholders on the IBBI portal. No change in the amount of claim of the Creditors.